

Annexure-3

Name of the Corporate Debtor : TIRUMALL HAIR OIL INDIA PRIVATE LIMITED (under CIRP)

Date of commencement of CIRP: 12.12.2025 List of Creditors as on : 21.02.2026

Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC						
1	Maharashtra State Cooperative Bank Limited	26.12.2025	241989000	241989000	Secured Financial Creditor	24,19,89,000	No	15.58	N.A.	N.A.	0	-	-	The amount claimed by the Financial Creditor has been Admitted by the Interim Resolution Professional.
2	Mumbai District Central Co-Op.Bank Limited	02.01.2026	661991271	659532839	Secured Financial Creditor	66,19,91,271	No	42.46	N.A.	N.A.		-	-	The amount claimed by the Financial Creditor has been Admitted.
											2458432			
		Total	903980271	901521839				58.04			2458432	0		